

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

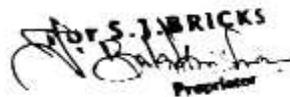
**Original Application No. 80 of 2022(SZ)**

T. Karunapandi  
S/o. Thangaraj Nadar,  
No. 5/105, South Street,  
Mela Alwarthoppu,  
Sriparangusa Nallur Panchayat,  
Srivaikundam Taluk,  
Thoothukudi District - 628 612  
Phone No. 9444453357  
Email Id:- [chandrumaya06@gmail.com](mailto:chandrumaya06@gmail.com)

...Applicant

**Vs**

1. The District Collector ,  
Thoothukudi District,  
Thoothukudi- 628 004  
Phone No. 2340600  
Email Id:- collrtut@nic.in
2. The Assistant Director,  
Geology and Mines Department,  
District Collectorate Campus,  
Thoothukudi District- 628 001  
Phone No. 2340601  
Email id:- [minestaty@gmail.com](mailto:minestaty@gmail.com)
3. The Tahsildar,  
Srivaikundam Taluk,  
Thoothukudi District 628 601  
Phone No. 255229  
Email Id:- [tahtut@nic.in](mailto:tahtut@nic.in)
4. The District Environment Engineer,  
Tamil Nadu Pollution Control Board,  
C7 & C9, SIPCOT Industrial Complex,  
Meelavittan, Thoothukudi- 628 008.  
Phone No. 2341298  
Email Id:- [deetnpcbtt@gmail.com](mailto:deetnpcbtt@gmail.com)
5. Sun Bricks,  
Represented by its proprietor,  
Mr. P. Vivekananthan,  
S/o. Pichairaja,  
Srivaikundam Taluk,  
Alwarthoppu,  
Thoothukudi District- 628 612
6. Star C.K.R Bricks,  
Represented by its Proprietor  
Mr. Tirupathi  
Mangammal Salai,

  
P. Vivekananthan  
Proprietor

Nearby Attrupalam, Alwarthoppu  
Srivaikundam Taluk,  
Thoothukudi District- 628 612

7. Sara Bricks,  
Represented by its Proprietor,  
Mr. Tirupathi  
Mangammal Salai,  
Near by Attrupalam, Alwarthoppu  
Srivaikundam Taluk,  
Thoothukudi District- 628 612
8. K.P.M Brick Works,  
Represented by its Proprietor  
P. Marinathan,  
S/o. Poologa Nadar,  
North Street,  
Mela Alwarthoppu,  
Srivaikundam Taluk,  
Thoothukudi District.- 628 612.
9. Agni Chambers  
Represented by its Proprietor  
Mr. Ravinarayanan,  
No. 5/100, Mangammal Salai,  
Alwarthoppu, Srivaikundam Taluk,  
Thoothukudi District- 628 612.
10. Uma Chambers,  
Represented by its Proprietor  
Mr. Sabapathy,  
S/o. Subbaiah Nadar,  
Valvallal Main Road,  
Eeral Vattam,  
Thoothukudi District.- 628 612.
11. A.A. Bricks,  
Represented by its Proprietor,  
Lingamuneswaran,  
S/o. Not Known  
Kela Alwarthoppu,  
Srivaikundam Taluk,  
Thoothukudi District.- 628 612  
Email Id : Not Known
12. S.K.S Bricks,  
Represented by its Proprietor,  
Linga Muneswaran,  
Kela Alwarthoppu,  
Srivaikundam Taluk,  
Thoothukudi District- 628 612
13. Srinivasan Bricks,  
Represented by its Proprietor,

**M.P.S. J. BRICKS**  
*M. P. S. J. Bricks*  
Proprietor

Srinivasan,  
Nearby Mottaiamman Kovil,  
Mela Alwarthoppu,  
Srivaikundam Taluk,  
Thoothukudi District- 628 612

14. S.J. Bricks,  
Represented by its Proprietor,  
Mr. Balakrishnan,  
S/o. Jeya Pandiyan,  
Near Esakki Amman Koil,  
Mela Alwarthoppu,  
Srivaikundam Taluk,  
Thoothukudi District- 628 612
15. SRI Brick Works,  
Represented by its Proprietor,  
Mr. Bala Ganesh,  
S/o. Jeyakumar,  
Tank Street,  
Mela Alwarthoppu,  
Srivaikundam Taluk,  
Thoothukudi District- 628 612.
16. A.L.R Brick Works,  
Represented by its Proprietor,  
R. Lingesh  
S/o. A. Ramajeyam,  
Tank Street,  
Mela Alwarthoppu,  
Srivaikundam Taluk,  
Thoothukudi District- 628 612
17. ANC Chamber Works,  
Represented by its Proprietor Mani,  
Near Kaduvetti Vaikkal Bridge  
Keezha Alwarthoppu,  
Srivaikundam Taluk,  
Thoothukudi District- 628 612
18. Sakthi Chambers,  
Represented by its Proprietor  
Bhaskaran,  
S/o. Not Known,  
Palkulam, Thirukkalur  
Thiruchendur Taluk,  
Thoothukudi District- 628 612.
19. Bharani Chambers,  
Represented by its Proprietor,  
Mahendran,  
Manalgundu, Alwarthirunagar  
Thoothukudi District- 628 612

For S.J. BRICKS  
Mr. Balakrishnan  
Proprietor

20. Saranya Chambers,  
 Represented by its Proprietor Sundar,  
 Palkulam, Thiruchendur Taluk,  
 Thoothukudi District- 628 612.

...Respondents

**REPLY FILED BY THE 14th RESPONDENT**

I, J. Balakrishnan, S/o. Jeya Pandian, Proprietor, having office at 5/76, West Street, Valavallan Village, Eral Taluk, Thoothukudi – 628 008, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Proprietor of the 14th Respondent, namely SJ Bricks and I am filing this reply affidavit and as such I am well conversant with the facts and circumstances of this case.
2. It is respectfully submitted that this applicant has filed this application with the following prayer:

*"a) Direct the Respondents 1 to 4 to inspect the Brick Kilns of said Respondent No.5 to 21 and other brick kiln illegally functioning in Alwar Thoppu, Sriparangusanallur Village, Thoothukudi District and cause lock and seal of the unauthorized Brick Kilns permanently within a stipulated time frame.*

*b) Direct the Respondent No.1 to 4 to visit the affected areas and take suitable steps for restoration of the natural environment in Alwar Thoppu, Sriparangusanallur Village, Thoothukudi District within the time fixed by this Hon'ble Tribunal.*

*c) Permanent injunction restraining the respondents 1 to 4 from granting any license/permit to establish brick kiln and mining of sands to anyone considering the geographical location of Alwarthoppu, Sriparangusanallur Village, Srivaikuntam Taluk, Tuticorin District".*

3. At the outset, the answering respondent is hereby denying all the averments contained in the present application filed by the Applicant, except those that are specifically admitted hereinafter. None of the allegations contained in the said application shall be deemed to be admitted merely for want a specific denial/traverse.

*J. Balakrishnan*  
 Proprietor

4. It is submitted that the present application filed by the applicant do not specifically alleges allegation against this Respondent. The allegations in the application is very bald in nature and only prays to take action against the illegal bricklin units operating in Alwar Thoppu, Sriparangusanallur Village, Thoothukudi District. Further, the Applicant has not produced any material proof to say that this Respondent is doing illegal bricklin activity. It is necessary to state that this Respondent is not involved any mining activity.
5. It is humbly submitted that this Respondent is operating its unit in 5/76, West Street, Valavallan Village, Eral Taluk, Thoothukudi – 628 008, with all necessary approvals and consent from Tamil Nadu Pollution Control Board.
6. It is submitted that this respondent utilizing the premises situated near Esakki Amman Koil, Mela Alwarthoppu, Srivaikundam Taluk, Thoothukudi District- 628 612., only as a stock yard.
7. It is submitted that this Respondent has obtained consent from Tamil Nadu Pollution Control Board, the 4th Respondent herein, which is valid upto 31.03.2033.
8. It is further submitted that vide series of reports dated 20.04.2023, 26.07.2023, 27.09.2023 & 21.02.2024, of the official Respondents. The official Respondents have found that this Respondent is not a violator and is functioning as per law.

  
Mrs. S. J. BRICKS  
Proprietor

For the reasons stated above, it is humbly prayed that this Hon'ble Tribunal may be pleased to dismiss the present application with cost and thus render justice.

**Dr. S. J. BRICKS**  
*[Handwritten Signature]*  
Proprietor

Solemnly affirmed on this the : BEFORE ME

27th day of July, 2024 :

And signed his name in my presence. : ( ADVOCATE : CHENNAI )

*[Handwritten Signature]*  
(13/5/2008)  
102, Dutt, Law Chambers,  
High Court, Madras.

**BEFORE THE HON'BLE  
NATIONAL GREEN  
TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 80  
of 2022(SZ)**

**REPLY FILED BY THE 14th  
RESPONDENT**

**COUNSEL FOR 14th  
RESPONDENT**